

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-107/2020**

Joaquim Reginald Mendes ... Petitioner

Versus

The State of Goa & Ors. ... Respondents

Mr. Preetam Talaulikar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General along with Mr. D. Shirodkar, Addl. Government Advocate for the State.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 14th August, 2020

P. C.:

At the request of Mr. Talaulikar this matter is posted on Tuesday in order to enable Mr. Talaulikar to consider whether at least some of the trawler owners/operators, who he says are operating their trawlers in breach of rules and regulations which ban use of LED lights for fishing purposes, as parties to this petition.

2. At his request we stand over this matter to 18.08.2020.

SMT. M. S. JAWALKAR, J.***M. S. SONAK, J.***